

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 43 of 2014 &**  
**I.A. Nos. 63 & 64 of 2014**

**Dated : 26<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**  
**Versus**

**SJVN Ltd. & Ors. ....Respondent(s)**

**Counsel for the Appellant (s) : Mr. Alok Shankar**

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R.15**  
**Mr. R.B.Sharma for R-13**  
**Mr. M.G. Ramachandran**  
**Ms. Poorva Saigal for R.1**

**ORDER**

It is submitted that some other connected matter being Appeal No. 63 of 2013 and batch is coming up before Court-II.

Post this mater before C-II along with Appeal No. 63 of 2013 & batch.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js